

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No.319/UHC/Admin.A/2022

Dated: Sept.27, 2022

Shri Anuj Kumar Sangal, District & Sessions Judge, Tehri Garhwal is transferred and posted as Registrar (Vigilance), High Court of Uttarakhand, Nainital with immediate effect.

No.320/UHC/Admin.A/2022

Dated: Sept.27, 2022

Shri Yogesh Kumar Gupta, Principal Judge, Family Court, Dehradun is repatriated, transferred and posted as District & Sessions Judge, Tehri Garhwal with immediate effect, vice Shri Anuj Kumar Sangal

By Order of the Court,

Sd/-
(Vivek Bharti Sharma)
Registrar General

No.4476/UHC/Admin.A/2022

Dated: Sept.27, 2022

Copy forwarded to: -

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship Hon'ble the Chief Justice.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Chief Treasury Officer (s), Dehradun, Nainital and Tehri Garhwal for information and necessary action.
26. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

Assistant Registrar
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